

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :16/02/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE-MENTION1602-AT11A.M.-11.05 A.M

40-ADMISSION-COURT CODE-STERLINGPFUTP-AT11.05AM.

1	SEBI Appeal	719/2021	Yatin Pandya HUF Vs. SEBI	Akansha Jain Practicing Company Secretary
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669-ADMISSION- CODE-UNAUTHORIZEDTRANSFER-AT 11.07 A.M.

2	Misc. Application	1438/2021	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR.-DELAY Vs. SEBI	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR.
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(Main Matter Number :SEBI Appeal/0000013/2022)

Misc. Application	1439/2021	ALLIED FINANCIAL SERVICES PVT. LTD.AND ANR.-EXEMPT Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000013/2022)

SEBI Appeal	13/2022	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR. Vs. SEBI	Shikha Sinha Advocate
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Sub Matter : Misc. Application/0001438/2021

Sub Matter : Misc. Application/0001439/2021

699-ADM-COURT CODE-FITANDPROPERNEPTUNE- AT 11.10 A.M.

3	Misc. Application	47/2022	KAILASH RAMKISHAN GUPTA AND ANR-Stay Application Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
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(Main Matter Number :SEBI Appeal/0000064/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	61/2022	KAILASH RAMKISHAN GUPTA AND ANR- Add.Documents Applicaation Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
(Main Matter Number :SEBI Appeal/0000064/2022)				
	SEBI Appeal	64/2022	KAILASH RAMKISHAN GUPTA AND ANR Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
Sub Matter : Misc. Application/0000047/2022				
Sub Matter : Misc. Application/0000061/2022				

702-ADM-CODE- INVESTIGATIONANUKARAN - AT 11.12 A.M.

4	Misc. Application	102/2022	MOUNTAIN VIEW DEVELOPERS PRIVATE LIMITED - DELAY A Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000070/2022)				
	SEBI Appeal	70/2022	MOUNTAIN VIEW DEVELOPERS PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000102/2022				

703-ADM-COURT CODE-VIOLATIONLODR - AT 11.15 A.M.

5	SEBI Appeal	71/2022	SAMSHER RANJIT GARUD Vs. SEBI	Adv Vignesh Iyer
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103-REARING-CODE-RADISGORGEMENT- AT 11.17 A.M.

6	Review Application	24/2021	Gajendra Nagpal- APPLICANT Vs. SEBI	JOBY MATHEW AND ASSOCIATES ELP
(Main Matter Number :SEBI Appeal/0000213/2018)				

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	Misc. Application	1417/2021 (/0000)	Gajendra Nagpal - DELAY IN FILING REVIEW Vs. SEBI	Joby Mathew Associates
(Main Matter Number :SEBI Appeal/0000213/2018)				
7	Review Application	25/2021 (/0000)	SONIA NAGPAL- APPLICANT Vs. SEBI	JOBY MATHEW AND ASSOCIATES ELP
(Main Matter Number :SEBI Appeal/0000215/2018)				
	Misc. Application	1418/2021	Sonia Nagpal - DELAY IN FILING REVIEW Vs. SEBI	JOBY MATHEW AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000215/2018)				

273-ADMISSION DISPOSAL-COURTCODE-GDRSYBLY- AT 11.20 A.M.

8	SEBI Appeal	381/2019	Sybly Industries Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
17	SEBI Appeal	382/2019	Mr Umesh Kumar Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	SEBI Appeal	384/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	385/2019	Mahesh Chand Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
9	SEBI Appeal	386/2019	Subodh Goel Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	SEBI Appeal	387/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
Sub Matter :		Misc. Application/0000947/2021		
	SEBI Appeal	389/2019	Sybly Industries Ltd Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	SEBI Appeal	390/2019	Mr. Mahesh Chand Mittal and Anr. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	Misc. Application	947/2021	Mahendra Kumar Gupta and Anr. Vs. SEBI	Prakash Shah and Associates MDP and Partners
(Main Matter Number :SEBI Appeal/0000387/2019)				

35-DISPOSAL-COURTCODE-MANIPULATEDPRICE- AT 11.22 A.M.

10	SEBI Appeal	7/2020	Rajiv Kumar Agarwal and Anr. Vs. SEBI	Mr. Ashok Juneja, Advocate Vishal Kanade,Adv. i/b The Law Point
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>199-ADMISSIONDISPOSAL-PLEDGESHARES-AT 11.25 A.M.</u>				
11	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
12	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors
	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1Visheshar-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Amarchand Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

219-DISPOSAL-COURTCODE-VIKRAMDITYA- AT 11.27 A.M.

13	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates K. ASHAR AND CO.
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(Main Matter Number :SEBI Appeal/0000053/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
	Sub Matter :	Misc. Application/0000109/2021		
	Sub Matter :	Misc. Application/0000560/2020		
	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
	Sub Matter :	Misc. Application/0000561/2020		
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Ms. Fereshte Sethna, Advocate Mr. Venkatesh Dhond, Senior Advocate
	Sub Matter :	Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000051/2021)			
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000052/2021)			
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. Ashar and Co.
	(Main Matter Number :SEBI Appeal/0000051/2021)			

410 DISPOSAL-ENHANCEDPENALTY- AT 11.30 A.M.

14	SEBI Appeal	493/2021	Samco Securities Vs. SEBI	P R RAMESH, ADVOCATE
	Sub Matter(Disposed) :	Misc. Application/0000839/2021		
	Sub Matter(Disposed) :	Misc. Application/0000840/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>521-ADMDISPOSAL-COURTCODE-DELISTED- AT 11.32 A.M.</u>				
15	SEBI Appeal	550/2021 (/0000)	Enchante Jewellery Ltd Vs. BSE LIMITED	PROBUS LEGAL
Sub Matter(Disposed) : Misc. Application/0000769/2021				
Sub Matter(Disposed) : Misc. Application/0000991/2021				
<u>623-DISPOSAL-COURTCODE-CLAIMKSBL AT 11.35 A.M.</u>				
16	SEBI Appeal	752/2021	BIMAL BOTHRA Vs. NSEIL	RGLAWZ
Sub Matter(Disposed) : Misc. Application/0001325/2021				
Sub Matter(Disposed) : Misc. Application/0001375/2021				
	SEBI Appeal	753/2021	MILAP CHAND BOTHRA Vs. NSEIL	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0001326/2021				
Sub Matter(Disposed) : Misc. Application/0001376/2021				